

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00274/2019

DATED THIS THE 16TH DAY OF NOVEMBER, 2020

CORAM:

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)
(On video conference from Central Administrative Tribunal, Bangalore
Bench, Bangalore.)**

Guruprasad,
S/o Narayana Rao,
Aged about 39 years,
Working as Post Master Grade II.
Moodbidri Post Office,
Moodbidri -574 227,
R/a H. No.2-103(1),
Mattee, Kadapadi-574 105.Applicant

(By Advocate Shri B.S. Venkatesh Kumar - through video conference)

Vs.

1. Union of India represented by
Secretary to Government,
Department of Posts,
Ministry of Communications &
Information Technology,
Dak Bhavan, Parliament Street,
New Delhi-110 001.

2. Committee Constituted to examine the issues
relating to the Postmaster Cadre & Member Personnel
Department of Posts,
Ministry of Communications &
Information Technology,
Dak Bhavan, Parliament Street,
New Delhi-110 001.
Represented by its Chairman.Respondents

(By Advocate Shri V.N. Holla for Respondents – through video conference)

ORDER (ORAL)

Learned counsel for the applicant Shri B.S. Venkatesh Kumar, has submitted that he wishes to withdraw the present Original Application with liberty to file a fresh Original Application in the matter, with better particulars.

2. The prayer is allowed, with liberty to the applicant to file a fresh Original Application, in the matter.

3. The present Original Application is therefore dismissed as withdrawn.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

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